

HIGH COURT FOR THE STATE OF TELANGANA: HYDERABAD.

NOTICE

As directed by the Hon'ble the Chief Justice, it is hereby informed to all the learned advocates and parties-in-person that with effect from 1st November, 2023, the Hon'ble First Court of the High Court for the State of Telangana will function in Paperless Mode.

Hence, all the learned advocates and parties-in-person are requested to email an electronic copy (soft copy) of all the cases/applications filed before the Hon'ble First Court to the following email id with effect from 31st October, 2023 **before filing the hard copy in the New Filing Section:**

tshc.ch1@gmail.com

An endorsement as to sending of soft copy on email as indicated above has to be made on the physical case record.

// BY ORDER //

REGISTRAR (IT-cum-CPC)